

By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/_____ /A

From :- Shri Gautam Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati.

To,
Shri Biswajit Chakraborty
District & Sessions Judge
Dhemaji

Dated Guwahati, the _____ December, 2020.

Sub:- **Permission to avail HTC.**

Ref:- Your letter No.DJDH/4329-30 dated 09.12.2020

Sir,

With reference to the above, I am directed to inform you that you are allowed to avail Home LTC for the current block period of 2020-2021, to visit your home town Dhubri w.e.f. 22.12.2020 to 01-01-2021 along with your wife and minor son & daughter, by the shortest possible route, as per existing Rules.

Yours faithfully

Scf

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/ 4795-4797 /A. dated 15/12/20
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 3. The Project Manager, Gauhati High Court, Guwahati for information and with request to upload this letter to the official website of this Hon'ble Court.

12/12/20

REGISTRAR (VIGILANCE)

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